

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 15225/2018 in Civil Appeal No. 7397/2016

UNION OF INDIA & ORS.

Appellants

VERSUS

GAJENDRA TEWARI

Respondent

(FOR EARLY HEARING)

Date : 25-01-2019 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellants

Mr. Mukul Singh, Adv.
Mr. Gurmeet Singh Makker, AOR

For Respondent

Mr. Anurag Kishore, AOR
Mr. Sarwa Nand Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

This is an application for early hearing of the
appeal.

List the appeal in the month of March, 2019
before the appropriate Bench.

The application is accordingly disposed of.

(Deepak Guglani)
Court Master

(Anand Prakash)
Court Master